GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 4109 (TO BE ANSWERED ON 18.03.2020)

SPECIAL RECRUITMENT DRIVE

4109. SHRI KAUSHALENDRA KUMAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Central Government in consultation with State Governments is going to launch a special recruitment programme for handicapped and blind persons (divyaang) in Government, Semi-Government, Public Sector Undertakings (PSUs) and PSU Banks as a large number of such posts are lying vacant for a long time;
- (b) the posts that are lying vacant as on date and the action that has been taken by Government to fill up the vacant posts, State-wise; and
- (c) the time likely to be taken to complete such recruitment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): By virtue of Entry 9 and 41 of State List in the Seventh Schedule of the Constitution of India, the respective States are required to implement the provisions relating to reservation for Persons with Disabilities (PwDs) in their establishments. As such, there is no proposal to launch a Special Recruitment Drive for filling up the vacancies for PwDs in consultation with State Governments.

As per data obtained from various Central Government Ministries/ Departments which also include vacancies in Central Public Sector Undertakings, Nationalised Banks and Financial Institutions, etc, of the 15000 vacancies for PwD identified in 2015, a total of 14263 have since been filled up. These vacancies, *inter alia*, included backlog vacancies carried forward from earlier years. State-wise data for filling up of vacancies for PwDs is not maintained by Department of Personnel & Training (DoPT). However, DoPT regularly reviews the positions with the Departments/ Ministries of Government of India for expeditious action to fill up the vacancies.
